1788

डा० भाई महावीर]

केदो टुकड़े हुए। यह एक राष्ट्र है, इस एक राष्ट की जीवन धारा है, जिसमें सबको शामिल होना चाहिये। विनोबा भावे जी से पूछिये, वह भी कहते हैं, रामायण हमारा ऐतिहासिक और राष्ट्रीय ग्रंथ है। हमारे राम और कृष्ण से लेकर आज तक देश का एक राष्ट्रीय जीवन रहा है। तो उस राष्ट्रीय जीवन को समझने में बाकी जो दूसरे लोग हैं, वह उसके साथ शामिल हों। इस पर आग्रह करना क्या फिरकापरस्ती है ? हमारे पर आग्रह करने पर श्री कृष्णकान्त को दु:ख होता है, कष्ट होता है, तो उनके दु:खको दुर करने के लिये मेरे पास कोई तरीका नहीं है। मैं उनके दू:ख, दर्द में खाली हमदर्दी जाहिर कर सकता है।

ALLOCATION OF TIME FOR GOV-ERNMENT AND OTHER BUSINESS

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN) : Before I call Prof. Kothari I have to announce the official husiness.

I have to inform Members that the Business Advisory Committee at its meeting held on Wednesday, November 26, 1969, recommended allocation of time for Government legislative and other business as follows:

- 1. The Oil fields (Regu- 21 hours lation and Development) Amendment Bill, 1969, as passed by the Lok Sabha.
- 2. The Khuda Bakhsh ı hour Oriental Public Library Bill, 1969, as passed by the Lok Sabha.
- 3. The Merchant Ship-2 hours ping (Amendment) Bill, 1968.
- 4. Discursion on the statement of India's participation in the Islamic Conference at Rabat laid on the Table of the Rajya to reply on Sabha on the 19th Monday, De-November, 1969.

Whole Thursday, November, 27 & the Minister and the Mover cember 1,'69.

- 5. The Salaries and 24 hours Allowances of Minis-(Amendment) Bill, 1969, as passed by the Lok Sabha.
- 6. The Central Silk 11 hours Board (Amendment) Bill, 1969, as passed by the Lok Sabha.
- The Tea (Amendment) Bill, 1969, as passed by the Lok 7. The Tea 14 hour Sabha.
- 8. The Petroleum (Am-2 hours endment) Bill, 1969, as passed by the Lok Sabha.
- 9. The Constitution 1 day (Twenty-third Amendment) Bill, 1969, as passed by the Lok Sabha.
- 10. The International 2 hours Monetary Fund and Bank (Amendment) Bill, 1969, as passed by the Lok Sabha.
- 11. The Lokpal and Lo- 2 days kayuktas Bill, 1969, as passed by the Lok Sabha.
- 12. Private Members' ı day each Bills. for every Bill.

श्री राजनारायण (उत्तर प्रदेश) : श्रीमन, मैं आपसे निवेदन कर दू कि आप इसको परामर्शदात्री समिति में विचार के लिये **भेज*** दें। हम इससे सहमत नही हैं।

श्री जगत नारायण (हरियाणा) : वाइस-चेयरमन साहब, पजाब लेजिस्लेटिल कौसिल अबालिशन बिल जो पास हो गया है लोक सभा में, क्या वह इस सेशन में यहां नही आ रहा है ?

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN) : The Government will take note of it.

Prof. Kothari.